

ORISSA ACT 13 OF 2004
THE ORISSA APPROPRIATION (No. 2) ACT, 2004

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ORISSA ACT 13 OF 2004

***THE ORISSA APPROPRIATION (No. 2) ACT, 2004**

[Received the assent of the Governor on the 23rd December, 2004, first published in an Extraordinary issue of the *Orissa Gazette* dated the 29th December, 2004 (No. 1848)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN
FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED
FUND OF THE STATE OF ORISSA FOR THE SERVICES
OF THE FINANCIAL YEAR 2004-2005

BE it enacted by the Legislature of the State of Orissa in the Fifty-fifth Year of the Republic of India as follows :-

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| Short title. | 1. This Act may be called the Orissa Appropriation (No. 2) Act, 2004. |
| Issue of Rs. 2127,21,85,000 out of the Consolidated Fund of the State of Orissa for the financial year 2004-2005. | 2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand one hundred twenty-seven crores, twenty-one lakhs and eighty-five thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2004-2005 in respect of the services and purposes specified in column 2 of the Schedule. |
| Appropriation. | 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. |

THE SCHEDULE

(See Sections 2 and 3)

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1.	Expenditure relating to the Home Department.	Revenue	5,51,45,000	10,78,000	5,62,23,000
		Capital	7,06,29,000	..	7,06,29,000
2.	Expenditure relating to the General Administration Department.	Revenue	3,000	2,000	5,000
3.	Expenditure relating to the Revenue Department.	Revenue	1,83,13,000	..	1,83,13,000
4.	Expenditure relating to the Law Department.	Revenue	1,43,86,000	..	1,43,86,000
6.	Expenditure relating to the Commerce Department.	Revenue	16,92,000	..	16,92,000
		Capital	1,14,25,000	1,00,000	1,15,25,000
7.	Expenditure relating to the Works Department.	Revenue	92,13,000	..	92,13,000
		Capital	124,69,31,000	..	124,69,31,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	1,000	..	1,000
9.	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue	1,18,15,000	..	1,18,15,000
10.	Expenditure relating to the School & Mass Education Department.	Revenue	70,55,52,000	..	70,55,52,000
11.	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development Department and Minorities & Other Backward Classes Development Department.	Revenue	11,33,32,000	..	11,33,32,000
		Capital	92,50,000	..	92,50,000
12.	Expenditure relating to the Health & Family Welfare Department.	Revenue	7,34,75,000	..	7,34,75,000
13.	Expenditure relating to the Housing & Urban Development Department.	Revenue	3,62,37,000	..	3,62,37,000
		Capital	6,77,22,000	..	6,77,22,000
14.	Expenditure relating to the Labour & Employment Department.	Revenue	11,81,000	..	11,81,000

1 No. of Vote	2 Services and purposes	3			
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
15.	Expenditure relating to the Sports & Youth Services Department.	Revenue	7,79,000	..	7,79,000
16.	Expenditure relating to the Planning & Co-ordination Department.	Revenue	3,05,02,000	..	3,05,02,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue	23,33,23,000	..	23,33,23,000
18.	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	1,86,000	..	1,86,000
19.	Expenditure relating to the Industries Department.	Revenue	10,70,01,000	..	10,70,01,000
		Capital	5,93,50,000	..	5,93,50,000
20.	Expenditure relating to the Water Resources Department.	Revenue	41,17,65,000	..	41,17,65,000
		Capital	137,94,90,000	71,43,000	138,66,33,000
21.	Expenditure relating to the Transport Department.	Revenue	2,33,68,000	..	2,33,68,000
		Capital	2,74,00,000	..	2,74,00,000
22.	Expenditure relating to the Forest & Environment Department.	Revenue	4,89,05,000	..	4,89,05,000
		Capital	34,93,000	..	34,93,000
23.	Expenditure relating to the Agriculture Department.	Revenue	17,30,54,000	..	17,30,54,000
24.	Expenditure relating to the Steel & Mines Department.	Revenue	43,86,000	..	43,86,000
25.	Expenditure relating to the Information & Public Relations Department.	Revenue	1,64,38,000	..	1,64,38,000
26.	Expenditure relating to the Excise Department.	Revenue	55,77,000	..	55,77,000
27.	Expenditure relating to the Science & Technology Department.	Revenue	69,00,000	..	69,00,000
28.	Expenditure relating to the Rural Development Department.	Revenue	9,20,14,000	..	9,20,14,000
		Capital	24,86,64,000	..	24,86,64,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue	10,42,000	2,19,000	12,61,000
30.	Expenditure relating to the Energy Department.	Revenue	1,96,000	..	1,96,000
31.	Expenditure relating to the Textile & Handloom Department.	Revenue	2,64,77,000	..	2,64,77,000

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1 No. of Vote	2 Services and purposes	3			
		Sums not exceeding		Total	
		Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
32.	Expenditure relating to the Tourism & Culture Department.	Revenue	35,81,000	..	35,81,000
		Capital	5,64,91,000	..	5,64,91,000
33.	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue	4,78,80,000	..	4,78,80,000
34.	Expenditure relating to the Co-operation Department.	Revenue	30,14,000	..	30,14,000
36.	Expenditure relating to the Women & Child Development Department.	Revenue	44,83,92,000	73,000	44,84,65,000
37.	Expenditure relating to the Information & Technology Department.	Revenue	10,00,000	..	10,00,000
38.	Expenditure relating to the Higher Education Department.	Revenue	35,46,00,000	..	35,46,00,000
		Capital	20,00,000	..	20,00,000
	Expenditure relating to the Internal Debt of the State Government.	Capital	..	1500,00,00,000	1500,00,00,000
Total	Revenue Account	..	308,07,25,000	13,72,000	308,20,97,000
	Capital Account	..	318,28,45,000	1500,72,43,000	1819,00,88,000
	Grand Total	..	626,35,70,000	1500,86,15,000	2127,21,85,000